

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 110/TT/2014

Date: 8.7.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Establishment of 2x315 MVA, 400/220 kV GIS S/S at Kala in UT of D&NH & LILO of one circuit of 400 kV D/C Vapi - Navi Mumbai Transmission Line at Kala S/S (multi-circuit tower) (Interim Contingency Arrangement), under Transmission System for establishment of 400/220kV GIS Substation at Kala in UT of D&NH in Western Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 23.7.2014:-

- 1) There is 8 months delay in commissioning of Asset for which RoW issues and Forest clearance has been cited as reasons. Details of time taken in resolving RoW and forest clearance issues may be submitted separately along-with documentary evidences;
- 2) 80 MVAR, 420 kV Bus Reactor has not been included in the Investment Approval. However, it has been included in the Asset covered in the petition. Documentary evidence indicating that the same has been brought to the notice of Board of Directors/ Approved in RPC may be submitted.
- 3) There is cost variation in the following items:

S.N	Particulars	% variation
1.	Preliminary Investment, RoW, forest clearance, PTCC, general civil works	185.4%
2.	Conductor	98.81%
3.	Insulators	166.3%
4.	Hardware fittings	101.5%
5.	Conductor & Earth wire accessories	73.78%

6.	Erection, Stringing & Civil works including foundation	86.73%
7.	PLCC	86.26%
8.	Outdoor lighting	89.75%
9.	Emergency DG set	138.67%
10.	Structure for switchyard	377.66%
11.	Auxiliary System	80.35%

Reason for cost variation for the above items be submitted along with documentary evidences as per Annexure enclosed.

- 4) Data for Capital cost benchmarking as per CERC Orders dated 27.4.2010 and 16.6.2010 be submitted.

Yours faithfully,

Sd/
(Dr. P.K. Sinha)
A C (Legal)

